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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
(SINGLE BENCH)**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.02.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.727/9/HDB/2019
NAME OF THE COMPANY	Siby Mining and Infrastructure Pvt Ltd
NAME OF THE PETITIONER(S)	Sandvik Asia Pvt Ltd
NAME OF THE RESPONDENT(S)	Siby Mining and Infrastructure Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. Narendran Naik	Adv.	9849387356	
Srikrishna Bhatlakshmi	Advocate	9051999614/8336916998	Bhatlakshmi
Vikram	Adv.	9160876539	Vikram

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Ramya.K.	Advocate	9886886146	Ramya

ORDER

Counsel for operational creditor is present.

Shri Rajeev Srivastava, Counsel filed vakalat for corporate debtor along with Board resolution copy.

For filing reply/counter list it on 17.03.2020.

Counsel for operational creditor filed memo along with legible copies of documents which were already filed with the petition since they are not legible.

List it on 17.03.2020.


Member(J)

pavani